

HIGH COURT OF CHHATTISGARH, BILASPUR

Endt. No. 6466 / Checker
III-6-1/2001 (Part-III) N.D.P.S.

Bilaspur, dated 04 April, 2025

Copy of Government notification F. No. 1546/1054/XXI-B/C.G./2025 and 1548/1052/XXI-B/C.G./2025, dated 04-04-2025 issued by the Law Department, Government of Chhattisgarh, Atal Nagar, Nava Raipur regarding appointment of Special Judge under NDPS Act, 1985 at Raipur, Kondagaon, Saraipali, Mungeli, Sarguja (Ambikapur), Uttar Bastar (Kanker) and Dakshin Bastar (Dantewada) are forwarded to :-

1. The Joint Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
2. Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
3. Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
4. Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
5. Private Secretary to Hon'ble Smt. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur, for information of her Ladyship.
6. Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
7. Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
8. Private Secretary to Hon'ble Shri Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
9. Private Secretary to Hon'ble Shri Justice Sachin Singh Rajput, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
10. Private Secretary to Hon'ble Shri Justice Rakesh Mohan Pandey, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
11. Private Secretary to Hon'ble Shri Justice Radhakishan Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
12. Private Secretary to Hon'ble Shri Justice Sanjay Kumar Jaiswal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
13. Private Secretary to Hon'ble Shri Justice Ravindra Kumar Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
14. Private Secretary to Hon'ble Shri Justice Arvind Kumar Verma, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
15. Private Secretary to Hon'ble Shri Justice Bibhu Datta Guru, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
16. Private Secretary to Hon'ble Shri Justice Amitendra Kishore Prasad, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
17. Reader to Registrar General, High Court of Chhattisgarh, Bilaspur, for information.

18. P.A. to Director/Additional Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
19. Registrar (Vigilance/I. & E/Judicial/S&A Cell/CPC), High Court of Chhattisgarh, Bilaspur for information.
20. The Principal District and Sessions Judge, **Dakshin Bastar (Dantewada)/ Kondagaon/ Mahasamund/ Mungeli/ Raipur/ Sarguja (Ambikapur)/ Uttar Bastar (Kanker)** for information & necessary action.
21. All the Joint Registrar, High Court of Chhattisgarh, Bilaspur, *for information.*
22. The Additional Registrar (D.E./Administration/Judicial/Classification) High Court of Chhattisgarh, Bilaspur, *for information.*
23. Officer-on Special Duty-cum-C.P.C., High Court of Chhattisgarh, Bilaspur *for information.*
24. The Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur *for information.*
25. The Addl. Registrar, Confidential Section, High Court of Chhattisgarh, Bilaspur *for information.*
26. The Budget Officer, High Court of Chhattisgarh, Bilaspur *for information.*
27. Section Officer/Incharge, Senior Court Manager/Accounts/ O/o R.G./ D.E./Checker/ Compliant/Writ/ Civil/ Criminal/ Central Filing Section, High Court of Chhattisgarh, Bilaspur *for information.*
28. I/C NIC, High Court of Chhattisgarh, Bilaspur with a direction to upload this endorsement in the official website to this High Court.


(K. Vinod Kujur)
Registrar General

GOVERNMENT OF CHHATTISGARH
LAW AND LEGISLATIVE AFFAIRS DEPARTMENT, MANTRALAYA
MAHANADI BHAWAN, ATAL NAGAR, NAVA RAIPUR (CG) 492002

NOTIFICATION

04 APR 2025

Nava Raipur, dated .04.2025

F. No. ¹⁵⁴⁶ /1054/XXI-B/C.G./2025,- In exercise of the powers conferred by sub-section (2) of Section 36 of the Narcotic Drugs and Psychotropic Substances Act, 1985 (No. 61 of 1985), the State Government, with the concurrence of the Hon'ble Chief Justice of High Court of Chhattisgarh and in compliance of Hon'ble High Court of Chhattisgarh's Memo No. 5473/III-6-1/2001(Pt.-III) N.D.P.S. Bilaspur, Dated 22-03-2025, hereby, makes the further following order, to amend this department's previous notification No. 399/1382/XXI-B/C.G./2023 dated 02-05-2024, relating to the entry mentioned in column(3) & entry mentioned in column (4) corresponding to serial no. 01, 13, 16,17, 21 & 22 of the Schedule, namely:-

Amendment

In the Schedule of the said Notification, officers mentioned in column No. (3) are appointed as Special Judge under sections 36 (2) of the Narcotic Drugs and Psychotropic Substances Act, 1985 (No. 61 of 1985), at the corresponding place mentioned in column no. (4) of the said Schedule, in place of previous names, respectively, namely:-

SL. No.	Name of the District	Name of the Court Notified as Special Court under NDPS Act	Jurisdiction
(1)	(2)	(3)	(4)
"01	Civil District, Raipur	Shri Shailesh Sharma, III Additional Sessions Judge, Raipur	Whole Civil District, Raipur as per the work distribution by the Sessions Judge.
13	Civil District, Kondagaon	Smt. Kiran Chaturvedi, Sessions Judge Kondagaon	Civil District, Kondagaon
16	Civil District, Mahasamund (Saraipali)	Smt. Vandana Deepak Dewangan, I Additional Sessions Judge, Saraipali	Saraipali Area as per the work Distribution by the Sessions Judge
17	Civil District, Mungeli	Smt. Girija Devi Meravi, Sessions Judge, Mungeli	Civil District, Mungeli
21	Civil District, Sarguja (Ambikapur)	Shri Atul Kumar Shrivastava, Special Judge SC/ST, Ambikapur	Civil District, Sarguja (Ambikapur)
22	Civil District, Uttar Bastar (Kanker)	Smt. Vibha Pandey, I Additional Sessions Judge, Kanker	Civil District, Uttar Bastar (Kanker)

By order and in the name of the
Governor of Chhattisgarh,

(Rajnish Shrivastava)

Principal Secretary

Government of Chhattisgarh

Law & Legislative Affairs Department

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En.No. 1547/1054/XXI-B/C.G./2025

04 APR 2025
Nava Raipur, Dated /04/2025

Copy to:

- ✓ 1. Registrar General, Chhattisgarh High Court, Bilaspur with reference to Memo No. 5473/III-6-1/2001(Pt.-III) N.D.P.S. Bilaspur, Dated 22-03-2025,
2. Additional Chief Secretary, Government of Chhattisgarh, Home (Police) Department, Mantralaya, Raipur,
3. Secretary, Government of India, Revenue Department, New Delhi,
4. Principal District and Sessions Judge, Raipur, Kondagaon, Mungeli, Sarguja, Uttar Bastar (Kanker), Mahasamund.
5. Private Secretary to Hon'ble Law Minister, Government of Chhattisgarh, Mantralaya, Raipur for perusal of Hon'ble Law Minister,
6. Staff Officer to Principal Secretary Law for perusal of Principal Secretary Law, Law and Legislative Affairs Department, Government of Chhattisgarh, Mantralaya, Raipur,
7. Deputy Director, Govt. Regional Printing Press, in front of Indrawati Bhawan, Nava Raipur, C.G. for publication in the forthcoming Gazette (Extra Ordinary), for information and necessary action.

PU
03.04.25
(Bhupendra Kumar Vasnikar)

Additional Secretary
Government of Chhattisgarh
Law & Legislative Affairs Department

GOVERNMENT OF CHHATTISGARH
LAW AND LEGISLATIVE AFFAIRS DEPARTMENT, MANTRALAYA
MAHANADI BHAWAN, ATAL NAGAR, NAVA RAIPUR (CG) 492002

NOTIFICATION

04 APR 2025
Nava Raipur, dated .04.2025

F. No. 1548 /1052/XXI-B/C.G./2025,- In exercise of the powers conferred by sub-section (2) of Section 36 of the Narcotic Drugs and Psychotropic Substances Act, 1985 (No. 61 of 1985), the State Government, with the concurrence of the Hon'ble Chief Justice of High Court of Chhattisgarh and in compliance of Hon'ble High Court of Chhattisgarh's Memo No. 5565/III-6-1/2001(Pt.-III) (N.D.P.S.) Bilaspur, Dated 24-03-2025, hereby, makes the further following order, to amend this department's previous notification No. 103/4580/XXI-B/C.G./2024 dated 07-01-2025, relating to the entry mentioned in column(3) & entry mentioned in column (4) corresponding to serial no. 8 of the Schedule, namely:-

Amendment

In the Schedule of the said Notification, officers mentioned in column No. (3) are appointed as Special Judge under sections 36 (2) of the Narcotic Drugs and Psychotropic Substances Act, 1985 (No. 61 of 1985), at the corresponding place mentioned in column no. (4) of the said Schedule, in place of Shri Mohan Prasad Gupta, , I Additional sessions Judge, Dantewada, respectively, namely:-

SL. No.	Name of the District	Name of the Court Notified as Special Court under NDPS Act	Jurisdiction
(1)	(2)	(3)	(4)
"8	Civil District Dakshin Bastar, (Dantewada)	Shri Dheerendra Pratap Singh Dangi, II Additional sessions Judge, Dantewada	Civil District, Dakshin Bastar (Dantewada)"

By order and in the name of the
Governor of Chhattisgarh,

(Rajnish Shrivastava)

Principal Secretary

Government of Chhattisgarh

Law & Legislative Affairs Department

En.No. 1548 /1052/XXI-B/C.G./2025

Nava Raipur, Dated /04/2025

Copy to:

04 APR 2025

- ✓ 1. Registrar General, Chhattisgarh High Court, Bilaspur with reference to Memo No. 5565/III-6-1/2001(Pt.-III) N.D.P.S. Bilaspur, Dated 24-03-2025,

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2. Additional Chief Secretary, Government of Chhattisgarh, Home (Police) Department, Mantralaya, Raipur,
3. Secretary, Government of India, Revenue Department, New Delhi,
4. Principal District and Sessions Judge, Dakshin Bastar Dantewada,
5. Private Secretary to Hon'ble Law Minister, Government of Chhattisgarh, Mantralaya, Raipur for perusal of Hon'ble Law Minister,
6. Staff Officer to Principal Secretary Law for perusal of Principal Secretary Law, Law and Legislative Affairs Department, Government of Chhattisgarh, Mantralaya, Raipur,
7. Deputy Director, Govt. Regional Printing Press, in front of Indrawati Bhawan, Nava Raipur, C.G. for publication in the forthcoming Gazette (Extra Ordinary), for information and necessary action.


(Bhupendra Kumar Vasnikar)

Additional Secretary

Government of Chhattisgarh

* Law & Legislative Affairs Department